

DIVISION BENCH  
COURT - II

**P-114**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/220(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	CLIFFORD CHANCE PTE LTD. VS SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED(AMAL)
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Ms. Mini Agarwal, Adv. ] For Operational Creditor

Mr. Rishav Banerjee, Adv. ] For Respondent

Mr. Rajarshi Banerjee, Adv.

**ORDER**

1. Ld. Counsels for the parties present.
2. At request the matter stands adjourned till **05.08.2024**.
3. No further adjournment will be granted on the next date of hearing.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**